

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II

Item 34

IA No. 1692/99/2023  
And  
CP (IB) No. 45/Chd/Pb/2023

Under Section 95 & 99, IBC 2016

**In the matter of:**

Indian Bank

...Petitioner

Vs

Sumit Singh Bedi

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 19.12.2023.

Sd/-

**Court Officer**

November 1, 2023

*Mamta*